

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 161(ND)13**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016**

**NAME OF THE COMPANY:** M/s. Shri Jai Prakash Ahuja & Ors. V/s. M/s. Swastik Multifiber  
Pvt. Ltd. & Ors.Ltd.

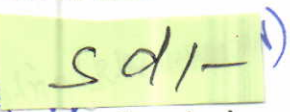
**SECTION OF THE COMPANIES ACT: 397/398**

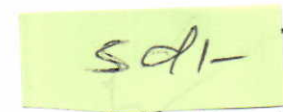
<b>S.NO</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	ASHISH AGGARWAL	Adv	Petitioners	Jflkaur
2.	HARLEEN KAUR	Adv		
3.	Mr. Nitesh Saini	Adv	Res	

**ORDER**

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given one week's time to comply with the terms of the earlier order dated 15.09.2016 of this Tribunal.

List on 25.10.2016.

  
(R.Varadharajan)  
Member (Judicial)

  
(Mahafaj Krishan Hanjura)  
Member (Judicial)